



File No. 10/03/2020-NCLT

कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 19th November 2020

ORDER

There shall be Special Bench at NCLT Ahmedabad on 23.11.2020 & 24.11.2020 to attend the urgent matters listed before Shri Madan Balachandra Gosavi, Member (Judicial) and Shri Virendra Kumar Gupta, Member (Technical). Shri Madan Balachandra Gosavi, Member (Judicial) is on leave. The Special Bench shall attend the matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT Ahmedabad

1. Ms. Manorama Kumari, Member (Judicial)
2. Shri Virendra Kumar Gupta, Member (Technical)

Ms. Manorama Kumari, Member (Judicial) shall first take up the urgent matters of their own Division Bench and then attend the urgent matters of Special Bench through VC.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 4.6.2020 for 23.11.2020 & 24.11.2020 only.

This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/Indore.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Bar Council, New Delhi/Mumbai.